

The Committee also recommended that the House may commence sitting at 11.00 A.M. on Tuesday, the 3rd February, 2004, instead of 12.30 P.M., as scheduled earlier.

MESSAGE FROM THE LOK SABHA

The Foreigners (Amendment) Bill, 2004.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

" I am directed to inform you that the Foreigners (Amendment) Bill, 2003 which was passed by Rajya Sabha at its sitting held on the 7th May, 2003, has been passed by Lok Sabha at its sitting held on the 30th January, 2004 with the following amendments:-

Enacting Formula

Page 1, line 1,-

for "Fifty-fourth"

substitute "Fifty-fifth"

Clause 1

Page 1, line 3,-

for "2003":

substitute "2004"

2. I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 121 of the Rules of Procedure and Conduct of Business in Lok Sabha with the request that the concurrence of Rajya Sabha in the said amendments be communicated to Lok Sabha."

Sir, I lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN (DR. A.K. PATEL): The House stands adjourned till 11.00 A.M. on Tuesday, 3rd February, 2004.

The House then adjourned at twenty-four minutes past five of the clock till eleven of the clock on Tuesday, 3rd February, 2004.